

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1316/2014
M.A.No.3406/2015

Friday, this the 9th day of October, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B. K. Sinha, Member (A)**

1. Gaurav Verma, aged 35 years
s/o Mr. C L Verma
r/o 12C-2, Cumballa Hill Telephone Exchange
Peddar Road Mumbai 400026
Age 35 years,
Designation Assistant Manager
2. Shudhanshu Kumar Mishra
s/o Mr. Raj Kumar Mishra
R/o B-406, Brahmaputra Building
BSNL Staff Quarter
Near IIT Main Gate
Powai, Mumbai-400076
Age 35 years
Designation Assistant Manager
3. Dharamendra Narayan Singh
s/o Mr. R N Singh
r/o C-12, 6th Floor
Panchpakhadi Tele Exchg. Bldg.
Opp. Babubhai Petrol Pump,
Thane (W) 400601
Aged 33 years
Designation Assistant Manager
4. Deepesh Kumar
s/o Bhagwan Swaroop
r/o B-604, Telecom Staff Qtrs
Near Bhavani Petrol Pump
IIT Maingate, Powai, Mumbai 400076
Age 34 years
Designation Assistant Manager
5. Sachin Tyagi
s/o Mr. Onkar Tyagi
r/o F-156, Street No.3
Ganga Vihar Near Gokal Puri
Delhi-94

Age 32 years
 Designation Assistant Manager
 .. Applicants
 (Nemo)

Versus

1. Through Managing Director
 Mahanagar Telephone Nigam Limited
 5th Floor Mahanagar Doorsanchar Sadan
 9 CGO Complex Lodhi Road
 New Delhi-3

.. Respondents
 (Ms. Ekta K. Sikri, Advocate and Ms. Neha Bhatnagar, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

The prayer made in the present Original Application filed under Section 19 of the Administrative Tribunals Act, 1985 reads thus:-

- “(a) To quash result of Senior Management Trainee – Telecom declared in the month of December 2012.
- (b) To direct the respondent to declare the result of Senior Management Trainee – Telecom as per the criteria laid down in the advertisement.
- (c) To direct the respondent to declare the Interview criteria as specified in MTNL Senior Management Recruitment rules 2008 after the declaring the written exam.
- (d) To direct the respondent to make panel for the fulfilment of all the existing vacancies in Senior Management Trainee – Telecom.
- (e) To allow OA with cost.”

2. Learned counsel for respondents submitted that the result for Senior Management Trainee declared in the month of December 2012 has been scrapped and the Original Application has become infructuous. Nevertheless, the applicant has filed M.A.No.3406/2015 for amendment in the Original Application.

3. There is no appearance on behalf of the applicant even on the revised call. In the wake, both M.A.No.3406/2015 as well as Original Application are dismissed in default and for non-prosecution. No costs.

(Dr. B.K. Sinha)
Member (A)

(A.K. Bhardwaj)
Member (J)

October 9, 2015
/sunil/